

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Chandra Shekhar Jha will take up the following cases today i.e. on 1st October, 2026 at 2:15 P.M. in Court No. 108 (Cent. Building).

TO BE MENTIONED

- | | | | |
|-------------------------------------|---|--------------------------------------|----------------------|
| 1. CR. MISC./68441/2026
A.BAIL | 1 ASHOK ROY AND ANR
VS THE STATE OF BIHAR | MANOJ KUMAR PANDEY
KUMARI PALLAVI | MOHAMMAD SUFYAN |
| 2. CR. MISC./70446/2026
R.BAIL-1 | 1 VISHWAJIT KUMAR SHARMA @
VISHWZEET KUMAR SHARMA @
VISHWAJIT KR. SHARMA
VS THE STATE OF BIHAR | PURUSHOTTAM KUMAR
TANUSHRI | VEENA KUMARI JAISWAL |

Patna High Court
Dated, 1st October, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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